

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)13
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

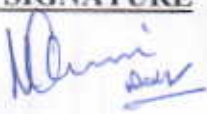


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: Mr. Jadish Kumar Dhingra

V/s.

M/s. A.R. Plaza Pvt. Ltd.

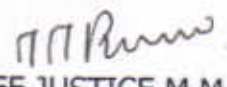
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	M. K. Tiwari	Provy	Respondents 1-4	
2	Haishikesh Banerjee, Adv		Petitioner	
3	Parth Goswami, Adv		Petitioner	

ORDER

The matter has been received from Court No.-II and fixed for proper
order.

List for arguments on 26th Sep 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

10.08.2016
(A.K. Arora)